

(c) the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The accounts of National Dairy Development Board (NDDB) are being audited as per provisions made under section 28 of the National Dairy Development Board Act, 1987 (37 of 1987) by auditors duly qualified to act as auditors of Companies under the Companies Act and the appointment of auditors and remuneration payable to them is subject to approval of the Central Government.

(c) On a request from the Comptroller and Auditor General of India (CAG), the Central Government by an order dated 6.6.97 conveyed to the CAG approval of the President to audit the accounts of NDDB under section 14(2) of the CAG's (DPC) Act, 1971 for the years 1988-89 to 1995-96. However, pending examination of certain legal issues raised by the NDDB subsequent to the issuance of the above order, Government requested the CAG not to take up the audit until after these issues are examined and settled. The matter has not been finally decided. In the meantime the NDDB has obtained stay from the High Court of Delhi against the implementation of the order dated 6.6.97.

#### **Ithai Barrage**

3114. SHRI TH. CHAOBA SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether after the construction of Ithai Barrage for Loktak Hydro Electric Power Project, thousands hectares of paddy fields around the Loktak Lake have been submerged;

(b) if so, the details thereof;

(c) whether any compensation has been paid to the farmers whose land has been submerged;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Loktak Lake being a natural lake, no submergence of paddy fields has taken place around Loktak lake on account of construction of Ithai Barrage of Loktak Hydro-electric Project.

(b) to (e) Do not arise.

#### **N.P.C.C**

3115. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state:

(a) the details of sick units of National Projects Construction Corporation Limited in the country at present, State-wise;

(b) whether the Government taking some steps to revive the said sick units, particularly of Jammu and Kashmir;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) National Projects Construction Corporation Limited (NPCC) is a sick Public Sector Enterprise comprising 142 Units. No individual unit is classified as sick.

(b) to (d) Do not arise.

*[Translation]*

#### **Centre-States Farms**

3116. SHRI R.S. GAVAI : Will the PRIME MINISTER be pleased to state:

(a) the details of the Centre-States farms functioning in the country, State-wise;

(b) whether these farms are running in profit;

(c) if so, the details thereof;

(d) the total quantity of various foodgrains produced in these farms during 1995-96;

(e) whether the Government propose to bring improvement in the working of these farms; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) It is presumed that Centre-States Farms refers to Central State Farms. There are 12 Central State Farms under the State Farms Corporation of India, located in different States as shown in the enclosed Statement-I

(b) and (c) The position is given in the enclosed Statement-II

(d) A statement showing the total production of the farms during the year 1995-96 is given in the enclosed Statement-III.